

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

ORIGINAL APPLICATION NO. 060/0765/2021

DATED THIS THE 26th DAY OF JULY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Ramesh Kumar aged about 45 years S/o Sh. Maru Ram, Token No. 1110, Turner, O/o Ordinance Cable Factory Plot No. 183, Industrial Area Phase – 1, Chandigarh (Group-C) PIN Code – 160002.

....Applicant

(By Advocate Sh. Onkar Rai – through video conference)

Vs.

- Union of India through Secretary Ministry of Defence, South Block, New
 Delhi PIN Code 110011 (E-Mail defsecy.nic.in)
- Director General, Ordnance Factories, Ordnance Factory Board, Govt. of India, Ministry of Defence, 10-A, Shahid Kudiram Bose Road, Kolkata – 700001. (E-Mail <u>sec.ofb@nic.in</u>)
- General Manager, Ordnance Cable Factory, Plot No. 183, Industrial Area,
 Phase I, Chandigarh. (E-Mail ocfc.ofb@nic.in) PIN Code 160002.
- Gurmit Singh, Token No. 1113, O/o General Manager, Ordnance Cable Factory, Plot No. 183, Industrial Area, Phase I, Chandigarh. PIN Code 160002,

2nd Address R/o House No. 1581, Sector 29-B, Chandigarh

.....Respondents



ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

- After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one.
- 2. Dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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